


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 287/16	TP 215/17	Hearing	391 / 394	Atyati Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	1. Uday Shankar Asst. Adv. for Petitioner 9482848179.	Adv. for Petitioner Ashpaude	
	2. SINCHANA M.R	FOR ROC	

ORDER

Counsel for petitioner is present. Smt. M.R Sinchana, Standing Counsel for Central Government appearing for ROC and R.D. is present. She has filed Affidavit on behalf of ROC and R.D. Counsel for petitioner has filed clarification of the objections raised by ROC and he has also filed documents. Smt. M.R Sinchana, Standing Counsel for Central Government requested time to go through clarification given by the Counsel for petitioner and she wanted to take instructions from the ROC.

List it on 27/04/2017.


Member (J)


Member (T)